

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31st JANUARY, 2018

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68402	208118	276520	2849	17266	20115	2525	11460	13985	68726	213924	282650	246	1029	1275	6193	26521	32714
NAGALAND	1984	2765	4749	23	85	108	21	86	107	1986	2764	4750	-	-	-	405	711	1116
MIZORAM	2383	2765	5148	291	440	731	255	284	539	2419	2921	5340	-	-	-	284	106	390
ARUNACHAL PRADESH	1889	7989	9878	126	511	637	115	531	646	1900	7969	9869	02	321	323	634	3804	4438